

(c) The samples of food can be tested for analysis of antioxidants, preservatives and microbiological tests within 14 days but in some cases microbiological tests may take some more time.

#### **Anthrax prevention measures**

199. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether people are dying due to anthrax in every State especially in the agency areas like East Godavari, West Godavari, Visakhapatnam and Khammam rural areas in Andhra Pradesh;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the funds being released and spent for this purpose; and

(e) what steps Government will take to prevent it early by taking precautions and creating awareness among the people in rural agency areas?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No. In Andhra Pradesh human anthrax cases are reported only from Visakhapatnam District.

(b) and (c) 18 confirmed human anthrax cases with 3 deaths among 75 suspected anthrax cases have been reported from Visakhapatnam District which is due to handling and consumption of deceased animals.

(d) As informed by the Government of Andhra Pradesh, no funds have been released for this purpose. However, the funds required to tackle this disease are being arranged by them from the regular budgetary allocations. For supplementing State Government's efforts in controlling animal diseases (including anthrax), funds are also being provided by Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries to states under centrally sponsored scheme 'Assistance to States for Control of Animal Diseases (ASCAD)'.

(e) The State Government has informed that their Health Department, in coordination with Animal Husbandry, Panchayath Raj and Revenue Departments, is taking all possible preventive and control measures and creating awareness among the people in rural agency areas.

#### **Opening of equipped hospitals in rural areas**

200. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are only 34 per cent hospitals which can find diseases at an early stage by doing medical check-ups in rural areas;

(b) if so, the reasons for such low percentage in rural areas; and

(c) the number of such hospitals to be constructed in the current year, State-wise, especially in Andhra Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a)  
No.

(b) Does not arise.

(c) State-wise details including the State of Andhra Pradesh indicating the number of Sub Centres/Primary Health Centres/Community Health Centres to be constructed and amount approved under National Rural Health Mission for the year 2009-10 are given in the Statement.

**Statement**

*State-wise details of the number of SC/PHC/CHC to be constructed and amount approved under NRHM for the year 2009-10*

Sl. No.	State	SC/PHC/CHC to be constructed	No of units and rate	Amount approved in 2009-10 (Rs. in lac)
1	2	3	4	5
1.	Assam	Sub Centres (New)	750 units @ Rs.7.5 lac	5625.00
	--do--	PHCs (New)	50 units @ Rs.53.00 lac	No grants
2.	Manipur	PHCs (New)	9 units @ Rs.67.62 lac for PHC and Rs.68.07 lac for dtaff qtrs.	1017.55
		SCs (New)	66 @ Rs.15.52 lac valley and Rs.17.27 lacfor hilly districts	Proposed but not approved by NPCC
3.	Meghalaya	PHCs (New)	3 units @ Rs.1.51 crore	453.00
4.	Mizoram	SCs() (New)	28 units	382.18
		PHCs (New)	4 units	275.31
5.	Nagaland	Scs (New)	25 units @ Rs.12.33 lac	308.25
		PHCs (New)	5 units @ Rs.65.88 lac	328.4
6.	Tripura	SCs (New)	20 units @ Rs.10.87 lac	217.4
		SCs for bldg. less SCs	40 @ Rs.1035 lac	414.00
		PHCs (New)	8 units @ Rs.412 lac	2472.00
7.	Arunachal Pradesh	SCs	25 units @ Rs.9 lac	225.00
		PHC	One unit @ Rs.12 lac	12.00

1	2	3	4	5
8.	Punjab	CHCs (New)	4 units @ Rs.200 lac	300.00
9.	Bihar	HSCs	315 units @ Rs.9.5 lac	2992.50
		PHCs	121 units	4000.00
10.	Gujarat	CHCs	4 units @ Rs.1.65 crore	
		PHCs	5 units @ Rs.50 lac	
		SCs	One unit @ Rs.16 lakh	
11.	Kerala	CHCs	52 units	759.40
		SCs	100 units	660.00
12.	Jharkhand	SCs	55 units	1095.00
		PHCs	4 units	200.00
13.	Uttar Pradesh	SCs	3000 units	24000.00
		CHCs	110 units	11000.00
14.	Orissa	SCs	6 units	6000.00
15.	Andhra Pradesh	CHCs	Not indicated	2025.00
16.	Himachal Pradesh	SCs	85 units	2700.00
17.	Tamil Nadu	PHCs	22 units	110.00
18.	West Bengal	SCs (non Gram Panchayat HQ SCs)	300 units @ Rs.12.47 lac	6384.64
19.	M.P.	SCs	100 units	150.00
		PHCs	20 units	200.00
		CHCs	30 CHCs	700.00

#### Imported fake drugs

201. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that fake Chinese drugs are identified frequently while inspecting imported drugs recently;

(b) if so, the number of cases identified by the Drug Controller General of India Officials and the value of those identified spurious drugs imported recently; and

(c) the steps taken by Government to prevent such bulk inflow of spurious drugs since it will harm the health of our people and economy?